GOVERNMENT OF INDIA  
Ministry of Transport & Communications  
(Transport Wing)  

New Delhi, the 30th April, 1963.  

ORDER  
(Merchant Shipping)  

S.O. 1305 - In exercise of the powers conferred by sub-section (2) of section 7 of the Merchant Shipping Act, 1958 (44 of 1958), the Central Government hereby directs that the powers exercisable by it under section 160 of the said Act shall be exercisable also by the Director General of Shipping.

[No. 12-MT(2)/62]  

By order, etc,

(D. S. Nim)  
Deputy Secretary to the Govt. of India.  

To  
The General Manager, Govt. of India Press, New Delhi.  

Copy forwarded to:-  

1. The Director General of Shipping, Bombay with 100 spare copies.  
2. M. L. Section with 5 spare copies.  

(Jaswant Singh)  
Under Secretary to the Govt. of India.  

D. A. NIL.  
*PL *30/4